## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 23/BB/ 2018	-	For clarification	Rule 4 of I&B	M/s Bennett Property Holdings Company Ltd Vs M/s Biodiversity Conservation (India) Pvt Ltd

SL.		REPRESENTATION TO WHOM	SIGNATURE
<i>†</i> -	Dhannendra Chahir 9844464413	Fundamenal Creditor	Shillah
2.	BT Venkelente ann 201346	T Junial della	. Dec

Counsel for petitioner is present. Counsel for corporate debtor is present. M/s. Reach Law, Advocates, have filed vakalat for corporate debtor.

For filing objections, list it on 07.03.2018.

MEMBER (T)

MEMBER (J)